BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.95/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company Under Section		Atoz Infracon Pvt.LtdVersus-Tantia Construction Ltd. IBC		
1.	Sourojat Dacy Sanjay Kr.	Baid, Adv.	3 Componate Debtor	Souropit Daighte 13/1/17
	Asitra Ba Natasha R	see, Adr. Z	S.B.I.	13/11/

ORDER

Ld. Counsel for the petitioner as also Corporate Debtor are present.

This case is relating to winding up petition pending before the Hon'ble Calcutta High Court as also larger bench at Delhi. Therefore, considering the pendency of the case, this case is adjourned.

List on 05.12.2017.

(Jinan K.K.) Member (J)

Sid

(V.P. Singh) Member (J)